



2025:DHC:9173-DB



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **W.P.(C) 17231/2022 & CM APPL. 54787/2022**

SAURABH GUPTA

.....Petitioner

Through: Mr. Ankur Chhibber, Mr. Amrit Koul, Mr. Arjun Panwar and Mr. Anshuman Mehrotra, Advs.

versus

UNION OF INDIA AND ORS

.....Respondents

Through:

CORAM:

HON'BLE MR. JUSTICE C. HARI SHANKAR

HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER (ORAL)

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14.10.2025

C. HARI SHANKAR, J,

1. Mr. Ankur Chhibber, learned Counsel for the petitioner submits that as the petitioner stands discharged, the dispute in the writ petition does not survive for consideration.

2. Accordingly, the writ petition is disposed of.

C. HARI SHANKAR, J

OM PRAKASH SHUKLA, J

OCTOBER 14, 2025/gunn